

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-52/2006/9253/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Lal,
Member, MACT,
Nagaon.

Dated Guwahati, the 31st October, 2022

Sub:- **Station leave.**

Ref:- Letter No. MACT/N/2693 dated 19.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the hired vehicle of the establishment, at own cost, from the evening of 21.10.2022 till the morning of 26.10.2022.** The District and Sessions Judge, Nagaon and in his absence the in-charge District & Sessions Judge, Nagaon would remain in charge of your Court and office during your absence.

Yours faithfully,


Sch-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/9254-9255/A, dated 31.10.22

Copy to:

1. The District and Sessions Judge, Nagaon .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)